

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016  
APPEAL NO. 399 OF 2017 & IA NO. 1164 OF 2017**

**Dated: 20<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**Appeal No. 231 of 2016 & IA No. 495 of 2016**

**In the matter of:**

**Jodhpur Vidyut Vitran Nigam Ltd. & Anr. .... Appellant(s)  
Vs.**

**Rajasthan Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta  
Mr. Suneel Bansal

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R.1

Mr. P.N. Bhandari for R-2

**Appeal No. 399 of 2017 & IA No. 1164 of 2017**

**In the matter of:**

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. ....Appellant(s)  
Vs.**

**Rajasthan Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta  
Mr. Suneel Bansal

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for R-2

**ORDER**

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **02.05.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*